

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**38. C.P. 79/MB/2023**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SMT. LAKSHMI GURUNG**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 22.04.2024**

**NAME OF THE PARTIES:- Lapis India Capital Advisors Private  
Limited  
V/s  
Registrar of Companies**

**Section: 441 of Companies Act, 2013**

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**ORDER**

Ld. Counsel, Dweep Joshi appeared for the Petitioner. Due to paucity of time matter could not be taken up on board. List this matter on **10.06.2024.**

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*ANKIT*

**Sd/-**  
**LAKSHMI GURUNG**  
**Member (Judicial)**